

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.04
C.P. No.157/BB/2020

IN THE MATTER OF:

M/s. Cerebra Integrated Technologies Ltd.

... Petitioner

v.

...

... Respondent

Order under Section 66 of Companies Act, 2013

ORDER

Due to some technical reasons, there will be no court sitting on 25.10.2021.

Therefore, C.P. No.157/BB/2020 is adjourned to **08.11.2021.**

Puja